

(5)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : S. Venkatesh & another  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	1) Sandeep Kumar for Hari Shankar Mani	for Respondent	
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	2) H. KARTHEK SESHADRI V. HARSH KUMAR for BSW & others	for petitioner	
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**ORDER**

Counsels for both the parties present, stated that the parties have decided to settle the matter, and prayed for time to report the same. At request, time is enlarged. Put up on **01.06.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)